

**APPLICATION FORM FOR ALLOTMENT OF A MOTOR GARAGE**

To

THE CHAIRMAN  
HOUSE COMMITTEE  
RAJYA SABHA  
PARLIAMENT HOUSE  
NEW DELHI.

1. Name of the Member.....  
(in Block letters)
  
2. Particulars of Vehicles :
  1. Registration No.....
  2. Registered at.....in the name of.....
  3. Make of the vehicle.....

**(A copy of the Registration Certificate of the vehicle owned by the Member or his family members i.e. spouse, dependent son or daughter is required to be enclosed.)**

I Certify that –

- (1) the vehicle specified above is owned by me;
- (2) the garage, when allotted, will be used for keeping my vehicle and for no other purposes, whatsoever; and
- (3) the garage will be surrendered whenever the vehicle is sent out of Delhi or is disposed of.

Place.....

*Signature of the Member*

Date.....

I.C. No.....